

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 09/11/2025

(1869) 06 CAL CK 0024

Calcutta High Court

Case No: None

Roe APPELLANT

Vs

Roe RESPONDENT

Date of Decision: June 17, 1869

Judgement

Phear, J.

I do not think it is necessary. Failure upon the general form of charge will probably not prevent you from proceeding upon a specific one.